#### **COURT-II**

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

# APPEAL NO. 245 OF 2018 & IA NOS. 981, 1605 & 1604 OF 2018

Dated: 17<sup>th</sup> January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Corporation Ltd. .... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Shruti Awasthi

Counsel for the Respondent(s) : Mr. Subir Kumar

Mr. Ashish Verma

Ms. Avika Madhura for R-2

#### **ORDER**

(IA No. 1604 of 2018 – for Urgent Listing)

The learned counsel, Mr. Subir Kumar, appearing for the second Respondent submitted that, the instant application filed by the second Respondent on the ground of urgent listing may kindly be disposed of as the relief sought therein does not survive for consideration and having become infructuous.

The submission made by the learned counsel for the second Respondent, as stated above, is placed on record.

In the light of the submission of the learned counsel for the second Respondent, the instant IA filed by the second Respondent is disposed of as the relief sought therein does not survive for consideration and having become infructuous.

# APPEAL NO. 245 OF 2018 & IA NOS. 981 & 1605 OF 2018

The learned counsel for the Appellant and the learned counsel for the second Respondent submitted that, pleadings are completed in this appeal and the matter may kindly be listed for hearing.

Other respondents, though served, are unrepresented.

Submissions made by the learned counsel for the Appellant and the learned counsel for the second Respondent, as stated supra, are placed on record.

List this matter for hearing on <u>15.03.2019</u>, as agreed by the learned counsel for the Appellant and the second Respondent.

The interim order granted earlier will continue till next date of hearing i.e. on 12.03.2019.

(Ravindra Kumar Verma)
Technical Member
vt/pk

(Justice N.K. Patil) Judicial Member